

TELECOM REGULATORY AUTHORITY OF INDIA

NEW DELHI

Dated 10th February, 2010

NOTICE

Subject: Pre-consultation paper on “IMT-Advanced (4G) Mobile wireless broadband services”.

Telecom Regulatory Authority of India (TRAI) is contemplating to come up with a consultation paper on IMT-Advanced (4G) Mobile wireless broadband services.

2. International Mobile Telecommunications-Advanced (IMT-Advanced) systems are mobile systems which include the new capabilities of IMT that go beyond those of IMT-2000. In other words, IMT-Advanced (or 4G) will see a progression beyond third-generation (3G) technology. The new 4G networks will allow users to stream mobile multimedia, such as TV broadcasts and online games, with speeds up to 10 times than that of third-generation (3G) networks. Such systems provide access to a wide range of telecommunication services supported by mobile and fixed networks that are increasingly accessed using hand held devices.

3. 4G network are designed to enable high speed Internet any time, any where. 4G will facilitate higher bandwidth, higher data rate, lower authentication load, and support higher level of user-level customization. It is expected to provide virtual environment agnostic to network and devices being used.

4. According to information available, fourth-generation mobile networks have already been commercially launched in Sweden and Norway. The Swedish Post and Telecom Agency has awarded 15-year license for 4G networks in Sweden in May 2008. Operators in other countries like US, Korea, Japan, etc. are gearing up to launch IMT-Advanced (4G) Mobile wireless broadband services. It is necessary that our country should be prepared to introduce 4G services at the earliest.

5. TRAI is charged with responsibility of orderly growth of telecom services. In order to facilitate introduction of 4G mobile broadband services, the Authority has decided to deliberate various connected issues such as Allocation and pricing of spectrum for such services and issues related to licensing etc. The objective at this stage is to prepare a consultation paper for wider deliberation, so as to result in recommendations enabling the Government to take appropriate decision or for appropriate Regulations by the Authority.

6 Accordingly, TRAI solicits at this pre-consultation stage, comments/ views from all the stakeholders, by 15th March 2010 on any aspect of 4G which they feel would be relevant to policy making or Regulations.

7. The undersigned can be contacted in case of need for any clarification.

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